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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**O.A.No.821 of 2012**  
Cuttack this the 20th Day of December, 2012

CORAM  
**HON'BLE MR.ASHOK KUMAR PATNAIK, MEMBER(J)**

Manoj Paswn  
Aged about 34 yearss  
S/o. Basanti Paswan  
At-Malukabisha  
PO-Chhatihar  
District-Nawada (Bihar)

(Advocate: Mr.A.Swain) ...Applicant

-Versus-

Union of India represented through

1. The Secretary  
Ministry of Railway  
Rail Bhawan  
New Delhi-110 001
2. General Manager  
East Coast Railway  
ECoR Sadan  
Chandrasekharpur  
Bhubaneswar-751 017  
District-Khurda
3. Chief Personnel Officer  
East Coast Railway  
ECoR Sadan  
Chandrasekharpur  
Bhubaneswar-751017  
District-Khurda
4. Deputy Chief Personnel Officer (Recruitment)  
Railway Recruitment Cell  
East Coast Railway  
Bhubaneswar

...Respondents

(Advocate: Mr.T.Rath)

**ORDER (ORAL)**  
**MR.ASHOK KUMAR PATNAIK, MEMBER(J)**

Heard Shri A.Swain, learned counsel for the applicant and Shri T.Rath, learned Standing Counsel, on whom a copy of this O.A. has been served, appearing for the Respondents and perused the materials on record.

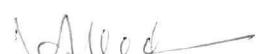
2. The applicant has filed this O.A. solely on the ground that no show cause has everbeen received by him. However, it seems that the selection

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process is already over and therefore, at this stage, as agreed to by the learned counsel for the applicant, I deem it proper to dispose of this O.A. with direction that if the applicant makes a representation to Respondent No.4 within two weeks hence, the same shall be considered and disposed of through a reasoned and speaking order within a period of 45 days from the date of receipt of such representation, under intimation to the applicant. It is, however, made clear that, I am not expressing any opinion on the merit of the matter.

3. With the above observation and direction, this O.A. is disposed of. No costs.

4. On the prayer of Shri Swain, learned counsel for the applicant, copy of this order along with paper book be sent to Respondent No.4 at his cost. Shri Swain undertakes to deposit the cost/requisite by 21.12.2012.

  
(ASHOK KUMAR PATNAIK)  
MEMBER(J)

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